

Strike in Government Offices in Podicherry

2190. SHRI V. P. MUNUSAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the percentage of workers in Government Offices in Pondicherry town limits, rural areas and Karaikal who went on one day token strike on the 5th August, 1981;

(b) how many out of them were arrested;

(c) whether the high percentage of striking-workers in Pondicherry limits, is due to the inaction of the Police Administration;

(d) whether any loyal workers and these officials belonging to essential services were prevented from entering into the office on that day; and

(e) if so, what are the details thereof and what action was taken by Government to protect the loyal-workers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) to (e) The information is being collected and will be laid on the Table of the House.

2191. [Transferred to the 14th September, 1981.]

Infiltration of Bihari Muslims of Bangladesh in India

2192. SHRI ROBIN KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that more than three lakh Bihari muslim who are citizens of former East Pakistan (now Bangladesh) have been deprived of citizenship by the present Bangladesh Government and

are now planning to enter India in an organised way; and

(b) if so, what steps Government of India have taken to prevent them from entering into India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) There have been reports that a number of non-Bengali Pakistani nationals stranded in Bangladesh are planning to enter India in an organised way in an attempt to cross over to Pakistan.

(b) BSF and the State Police forces have been alerted to maintain strict vigil along the border and effectively prevent any such attempted incursion into Indian territory.

Application of Group Insurance Scheme 1980 to Pondicherry

2193. SHRI V. P. MUNUSAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government Employees Group Insurance Scheme 1980 which is to come into force with effect from the 1st January, 1982 is proposed to be extended to the Union Territory of Pondicherry also; and

(b) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b) The question of extending the Central Government Employees Group Insurance Scheme 1980 to all the Union territories is under consideration.